STUDY OF AGRICULTURAL LABOURERS IN COUNTRY

*749. SHRI R. P. KHAITAN: Will the PRIME MINISTER be pleased to state:

- (a) whether the Planning Commission has appointed a Team to undertake a study about the condition of the agricultural labourers in the country; and
- (b) if so, what are the recommendations made by the Team and the action taken by Government thereon?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) No.

(b) Does not arise.

*750. [Transferred to the 28th August, 1968.]

TELEVISION SETS FOR M.Ps.

*754. DR. BHAI MAHABIR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that Government issued a circular letter recently to all M.Ps offering them television sets on rent on a 'no profit no loss' basis;
- (b) if so, what has been the response to the offer;
- (c) whether it is also a fact that the press release in this regard stated that free television sets were being given to M.Ps; and
- (d) if so, what action has been taken to correct the wrong and unfavourable impression given by the report about the facilities being extended to Members of Parliament?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Yes, Sir.

- (b) 81 M.. Ps have so far requested for supply of TV sets on rent, 9 on hire-purchase and 4 for out-right purchase.
- (c) and (d) No Press Release about the supply of TV sets to M.Ps has been issued by Government. However, a news item did appear about free supply of imported sets to M.Ps in certain news papers which was contradicted subsequently.

fTransferred from the 30th August, 1968.

ISSUE OF DIPLOMATIC PASSPORTS

1455. SHRI BANKA BEHARY DAS : Will the PRIME MINISTER be pleased to state :

- (a) what are the conditions for issuing diplomatic passports to officials and non-officials:
- (b) the names of non-officials who were given diplomatic passports during the last 5 years:
- (c) whether any exception was made in anybody's case; and
- (d) if so, in whose case and for what reasons?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) The

issue of diplomatic passports is, at present, regulated in terms of the Passports Rules, 1967, and the List as placed on the Table of the Lok Sabha, with reference to Unstarred Question No. 4754 answered on 18-12-1967, is attached.

- (b) Information is being collected and will be laid on the table of the House in due course.
 - (c) No, Sir.
 - (d) Does not arise.

List of Persons ordinarily given Diplomatic Passports

The following persons will ordinarily be given diplomatic possports:—

- 1. President of India.
- 2. Vice-President of India.
- 3.. Prime Minister—former Prime Ministers.
 - 4. Deputy Prime Minister.
- 5. Former President of India, former Vice-President of India.
 - 6. Governors of States,
 - 7. Chief Justice of India.
 - 8. Lieutenant Governors,
 - 9. Speaker of the Lok Sabha,
- 10. Cabinet Ministers of the Union Government
- 11. Chief Ministers of States and ot Union Territories, Ministers of State or the Union,

- 13. Members of the Planning Commission, Judges of the Supreme Court, Chief Justices of High Courts, Attorney General, Comptroller & Auditor General, Chairman of the U. P. S.. C, Chief Election Commissioner, Cabinet Ministers of States, Solicitor General,—proceeding outside India on Govt, business;
- 14. (a) Indian Ambassadors and High Commissioners.
- (b) Officers of the Indian Foreign Service and such officers of the Indian Foreign Service (B) who are given diplomatic status;
- (c) Officers and Attaches employed in the Indian Missions & Posts including International Commissions and granted diplomatic status by the Govt, of India in the Ministry of External Affairs;
- (d) Wives or husbands or official hostesses, as the case may be, mentioned in sub-item (a), and wives or husbands of the officers mentioned in sub-items (b) and (c) and their dependent sons below the age of 24 and dependent daughters if travelling with their parents or proceeding to the posts/missions in which the officers are stationed or returning to India from such posts;

15. Retired Ambassadors of Grade I;

- 16. The Three Service Chiefs, Secretaries and Additional Secretaries to the Govt, of India and officers of equivalent rank in the Govt, of India when proceeding outside India on the business of the Government of India;
- 17. The Secretary General and the Under Secretaries of the United Nations Organisation, Executive Secretary of the ECAFE, Directors-General of the Specialised Agencies and Judges of the International Court when they are Indian citizens;
 - 18. Indian Diplomatic Couriers;
- 19. Senior officials not lower than the rank of a Joint Secretary to the Government of India and non-officials when going outside India as leaders of Indian Delegations to International conferences;

20. Any other person who, in the opinion of Minister of External Affairs should have a Diplomatic passport either because of the nature of his foreign mission or because of the position he holds;

to Questions

- *Note* 1.—Wives/ husbands of persons mentioned at items No. 1-13 and 15-17 will also be eligible for diplomatic passports.
- *Note* 2.—The period of validity of diplomatic passports will be restricted to the period of the mission for which it is granted.. This period will include a reasonable time for the journey from India and back.

REQUEST TO P.T.I, TO WITHDRAW NEWS

- 1456. SHRI BANKA BEHARY DAS: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether it is a fact that a Government official requested the Press Trust of India to withdraw the news concerning the talks Shri K. M. Desai, Private Secretary to Deputy Prime Minister had with the Korean Vice-Minister for Foreign Affairs, from circulation and what was filed by the Press Trust of India correspondent at Tokyo on April 13, 1968; and
- (b) if so, what are the details in this regard
- THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) No, Sir.
 - (b) Does not arise.

वैदेशिक कार्य मंत्रालय और भारतीय दूतावासों के कर्मचारी

1457. श्री जगदम्बी प्रसाद यादव :

श्री मान सिंह वर्मा :

क्या प्रधान मंत्री यह बताने की कृपा करगी की:

- (क) क्या यह सच है कि वैदेशिक कार्य मंत्रालय में काम करने वाले कर्मचारियों में से 35 प्रतिशत अंडर-ग्रैज्एट हैं; और
- (ख) क्या भारतीय दूतावासीं में काम करने वाले कर्मचारियों की पोशाक, रहन-सहन का तरीका और लोगों से मिलने आदि के बारे में